

amount of loans advanced to them during the Second Plan period?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) The All India Handicrafts Board was reconstituted with effect from the 1st August, 1962.

(b) The question of excluding office-bearers of institutions receiving loans from becoming office-bearers of the Board along with certain other recommendations of the Estimates Committee on the All India Handicrafts Board are under the consideration of the Government of India.

(c) There are two such office-bearers on the present Board. No loan was at any time given to them by the All India Handicrafts Board.

#### Trade Unions

**1082. Shrimati Ramdulari Sinha:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that in Bihar a convention has been established with the agreement of the representatives of employers and the employees for recognition of one trade union in one unit;

(b) if so, how this arrangement is working there; and

(c) whether the same pattern can be adopted at the national level in the matter of recognition of the trade unions?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) Yes.

(b) Information is being collected from the Bihar Government.

(c) At the national level certain criteria as laid down under the Code of Discipline have already been accepted by all Central employers' and workers' organisations for recognition of unions.

#### Land for Refugees to be Settled in New Barrackpur

**1083. Shrimati Renu Chakravarty:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) how far the land has been acquired for the refugees still living in tents in the Kodalia—Agapur—Masunda area of New Barrackpur, 24 Parganas; and

(b) when they will be able to get the land and their house-building loans?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):**

(a) and (b). The information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha.

#### श्री लंका में भारतीय

१०८४. { श्री विद्वनाथ पांडेय :  
श्री बागड़ी :

क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि उन भारतीय राष्ट्रजनों की कितनी संख्या है जिन्हें श्रीलंका की सरकार राज्यहीन व्यक्ति घोषित कर रही है और जिन्हें श्रीलंका की नागरिकता देने से इंकार कर दिया गया है ?

प्रधान मन्त्री तथा बंदेशिक कार्य मन्त्री तथा अणु शक्ति मन्त्री (श्री जवाहरलाल नेहरू) : जिन भारतमूलक लोगों ने श्रीलंका अथवा भारत को नागरिकता के लिये अर्जियां दी थीं लेकिन जिन्हें न तो श्रीलंका का और न भारत का नागरिक माना गया है, और इस तरह जो 'राज्यहीन' बन गये हैं, उन की कुल संख्या ७०२,०१६ है। श्रीलंका सरकार ने इन में से श्रीलंका की नागरिकता के लिये जिनकी अर्जियां रद्द कर दीं, उन की संख्या ६६१,६७५ है। एस्टेटो में खास तौर से कुछ ऐसे लोग हैं, जिन्होंने न तो श्रीलंका और न भारत की नागरिकता के लिये अर्जियां दी थीं लेकिन वे लोग भी वास्तव में शायद